

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 4687 / D.E./2022

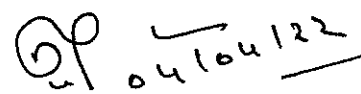
Bilaspur, dated 05/09/2022

As directed, photocopy of letter no. एफ 13-14/2009/आ.प्र./1-3 dated 25th February, 2022 of Under Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya Mahanadi Bhawan, Nava Raipur, Atal Nagar, District Raipur **with regard to corrigendum of reservation percentage of Korba District**, along-with its enclosure are forwarded to :-

1. A.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of his Lordship.
14. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
15. Registrar (Vig./ I.& E./ S & A cell / Judicial), High Court of Chhattisgarh, Bilaspur,
16. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
17. District & Sessions Judge, (1) Bastar at Jagdalpur / (2) Bilaspur / (3) Durg/ (4) Raigarh/ (5) Raipur/ (6) Rajnandgaon / (7) Surguja at Ambikapur/ (8) Janjgir-Champa/ (9) Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/ (12) Dhamtari/ (13) Mahasamund/ (14) Uttar Bastar at Kanker/ (15) Korla at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda-Bazar/ (18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Balrampur at Ramanujganj, Chhattisgarh.,
18. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4) Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15) Korla at Baikunthapur/ (16) Bemetara, (17) Baloda-Bazar/ (18) Surajpur/ (19) Balod/ (20) Kondagaon, Chhattisgarh,
19. The Special Judge, (1) Bastar at Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4) Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Korla at Baikunthpur, Chhattisgarh.,
20. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh,
21. Registrar, Industrial Court, Raipur, Chhattisgarh,

22. Additional Registrar (J & Classi/D.E. & E./A.), High Court of Chhattisgarh, Bilaspur,
23. I/C Registrar (Computerization), High Court of Chhattisgarh, Bilaspur,
24. Additional Directors (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
25. Member Secretary, Chhattisgarh State Legal Services Authority, Ware House Road, Bilaspur,
26. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
27. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
28. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
29. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
30. All Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
31. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
32. Section Officer/Section In-charge [Accounts / Budget / Cash / Cause List / Central Filing / Checker / Civil / Complaint / Confidential / Copying / Criminal / S. & A. Cell/ District Establishment / Establishment / H.C.E.R.Cell / Paper Book & Inspection / Pension & Pay Fixation / Protocol], Court Officer, High Court of Chhattisgarh, Bilaspur,
33. Court Manager, High Court of Chhattisgarh, Bilaspur,
34. All Assistant Editor (I.L.R.)/Librarian(for incorporate in the relevant Books), High Court of Chhattisgarh, Bilaspur,
- ✓ 35. O.I.C., NIC., High Court of Chhattisgarh, Bilaspur-with a request to upload the Website of High Court of Chhattisgarh, Bilaspur,

for information and necessary action.


(Davender Kumar)

Additional Registrar (D.E. & E.)

7

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय

महानदी भवन, नवा रायपुर, अटल नगर, जिला-रायपुर

क. एफ 13-14/2009/आ.प्र./1-3,
प्रति,

नवा रायपुर, दिनांक 25/2/2022

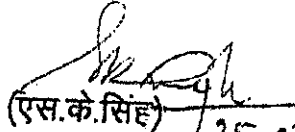
शासन के समस्त विभाग
अध्यक्ष, छत्तीसगढ़ राजस्व मण्डल बिलासपुर,
समस्त विभागाध्यक्ष,
समस्त संभागीय आयुक्त,
समस्त कलेक्टर,
समस्त मुख्य कार्यपालन अधिकारी, जिला पंचायत,
छत्तीसगढ़

विषय :- कोरबा जिले के आरक्षण प्रतिशत के संबंध में शुद्धि पत्र।

संदर्भ :- इस विभाग का समसंख्यक अधिसूचना क्रमांक एफ 13-14/2009/आ.प्र./1-3 दिनांक 29.11.2012

इस विभाग के परिपत्र क्रमांक एफ 13-14/2009/आ.प्र./1-3 दिनांक 04.12.2012 के साथ संलग्न संदर्भित अधिसूचना क्रमांक एफ 13-14/2009/आ.प्र./1-3 दिनांक 29 नवंबर, 2012 की अनुसूची-दो में, सरल क्रमांक 15 में, कॉलम (4) की प्रविष्टि "अनु.जाति 10 प्रतिशत" के तत्संबंधी कॉलम (5) में, सुधार किये जाने संबंधी छत्तीसगढ़ राजपत्र (असाधारण) में प्रकाशित शुद्धि पत्र दिनांक 23.02.2022 की छायाप्रति आवश्यक कार्यवाही हेतु संलग्न प्रेषित है।

संलग्न:- उपरोक्तानुसार।


(एस.के.सिंह)
अवर सचिव 25.02.2022

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

पृ.क. एफ 13-14/2009/आ.प्र./1-3,
प्रतिलिपि:-

नवा रायपुर, दिनांक 25/2/2022

1. अपर मुख्य सचिव, मान. मुख्यमंत्री, मुख्यमंत्री सचिवालय, मंत्रालय, नवा रायपुर।
2. मान. राज्यपाल के सचिव, राजभवन, रायपुर।
3. प्रमुख सचिव, छत्तीसगढ़ विधान सभा सचिवालय, जीरो पाईट, रायपुर।
4. रजिस्ट्रार, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर।
5. महाधिवक्ता, छत्तीसगढ़, उच्च न्यायालय परिसर, बिलासपुर।
6. विशेष सहायक/निज सचिव, समस्त मान.मंत्रीगण/राज्य मंत्रीगण/संसदीय सचिव, छत्तीसगढ़, मंत्रालय, नवा रायपुर।

कमश:2

DS
Koch

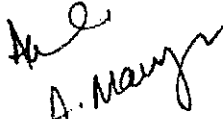
JE/Eatt

OP

ARC(E)
08/03/22

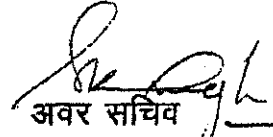
3002

28/02/2022


A. Nayyar

7. अवर सचिव, छत्तीसगढ़ शासन, मुख्य सचिव कार्यालय, मंत्रालय, नया रायपुर, अटल नगर।
8. मुख्य निर्वाचन पदाधिकारी, छत्तीसगढ़ रायपुर।
9. महानिदेशक, प्रशासन अकादमी, निमोरा, नवा रायपुर
10. सचिव, राज्य निर्वाचन आयोग, रायपुर।
11. सचिव, छत्तीसगढ़ लोक सेवा आयोग, नवा रायपुर।
12. सचिव, समस्त आयोग/निगम/मंडल, छत्तीसगढ़।
13. आवासीय आयुक्त, छत्तीसगढ़ भवन, नई दिल्ली।
14. कुल सचिव, समस्त विश्वविद्यालय, छत्तीसगढ़।
15. आयुक्त, जनसंपर्क, इन्द्रावती भवन, नवा रायपुर।
16. संचालक, सैनिक कल्याण बोर्ड, कचहरी परिसर, होमगार्ड कार्यालय के पीछे, रायपुर, छ.ग.।
17. संचालक, राष्ट्रीय सूचना केन्द्र मंत्रालय, नवा रायपुर, की ओर सामान्य प्रशासन विभाग की वेबसाईट www.gad.cg.gov.in पर अपलोड हेतु।

की ओर सूचनार्थ एव आवश्यक कार्यवाही हेतु अग्रेषित ।



अवर सचिव

छत्तीसगढ़ शासन 25-02-2022

सामान्य प्रशासन विभाग



"विजयनगर पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमति क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. भिलाई. दिनांक 30-05-2001."



पंजीयन क्रमांक
"छत्तीसगढ़/दुर्ग/09/2013-2015."

छत्तीसगढ़ राजपत्र

(असाधारण)
प्राधिकार से प्रकाशित

क्रमांक 86]

रायपुर, बुधवार, दिनांक 23 फरवरी 2022 — फाल्गुन 4, शक 1943

सामान्य प्रशासन विभाग
मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर

अटल नगर, दिनांक 23 फरवरी 2022

शुद्धि-पत्र

क्रमांक एफ 13-14/2009/आ.प्र./1-3.—छत्तीसगढ़ लोक सेवा (अनुसूचित जातियों, अनुसूचित जनजातियों और अन्य पिछड़े वर्गों के लिए आरक्षण) नियम, 1998 में संशोधन के संबंध में छत्तीसगढ़ राजपत्र (असाधारण) में यथा प्रकाशित अधिसूचना क्रमांक एफ 13-14/2009/आ.प्र./1-3, दिनांक 29 नवम्बर, 2012 की अनुसूची-दो में, स्तर क्रमांक 15 में, कॉलम (4) की प्रविष्टि "अनु.जाति 10 प्रतिशत" के तत्संबंधी कॉलम (5) में, अंक "48" को "45" पढ़ा जाये।

No. F-13-14/2009/R.C./1-3.— Notification No. F-13-14/2009/R.C./1-3, dated 29th November, 2012 as published in the Chhattisgarh Gazette (Extra Ordinary) relating to amendment in the Chhattisgarh Lok Seva (Anusuchit Jatiyon, Anusuchit Jan Jatiyon Aur Anya Pichhade Vargon Ke Liye Arakshan) Rules, 1998, in Schedule-II, in serial number 15, in corresponding column (5) of entries "SC 10%" of column (4), the figure "48" shall be read as "45".

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार,
कमलप्रीत सिंह, सचिव.